THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Bagdogra airport belongs to the Air Force; National Airports Authority (NAA) is maintaining a Civil Enclave. NAA has a proposal to expand and modernise the existing terminal building. An amount of Rs. 4 crores has been allocated for this purpose in the Eighth Five Year Plan.

## Contract to private party in Ashok Hotel, New Delhi

3047. SHRI N. P. BALARAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that one of the restaurants in Ashok Hotel, New Delhi has been leased out or given on contract to a private party;

(b) if so, the name, address and previous experience of the party to whom contract has been given: and

(c) the details of the contract, including the service conditions applicable to the employees working in the restaurant?

THE MINISTER OF CIVIL AVIATION AND TOURTSM (SHRI GHULAM NABI AZAD): (a) and (b) A Chinese Restaurant, named 'Jewel of the East'of Ashok Hotel has been licensed to M/s Klass Associates, H-15. Vijay Nagar, New Delhi. The party is reported to possess 25 years' experience in hospitality industry by way of managing/owning a number of restaurants. (c) The salient features of terms and conditions of the contract are:

1. The licence is valid for 3 years commencing from 16 Oct. 93.

2. Ashok Hotel will get 36 per cent of restaurants' turnover subject to mini mum guaranteed amount of Rs. 3.57 lakhs per month.

3. While the hotel would provide infrastructural facilities, it would be the responsibility of the licencee to arrange for operational requirements including kitchen and service staff and ensure compliance of all statutory and legal rtquirements applicable to the staff.

## Staff strength in Ashok Hotel, New Delhi

3048. SHRI CHATURANAN MISHRA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what is the sanctioned staff strength of workmen category as well as officers category in Ashok Hotel, New Delhi with the total strength of each category, and

(b) the number of employees/officers in each category, vacant posts in each category of workmen as well as officers as on the 31st January, 1994?

THE MINISTER OF CIVIL AVIATION AND TOURISM SHRI GHULAM NABI AZAD): (a) and (b) Necessary information  $i_s$  given as under:—

Category							No. of posts of executives	No. of posts of non-executives	Total No. of posts
Sanctioned strength						•	103	1586	1 689
Incumkency Position		•	•		•		90	1225	1315
Vacancy Position	•	•		•		•	13	361	374